

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(12) C.P.(IB)-112/8&9/(MB)/2018

CORAM:

Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY  
LAW TRIBUNAL ON 19.06.2018

NAME OF THE PARTIES: Shiv Shakti Impex  
V/s  
BSW Aircon Pvt. Ltd.

SECTION OF THE COMPANIES ACT : 8&9of I&B Code 2016.

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**ORDER**

1. The Learned Representatives of the both the sides are present.
2. By consent matter is adjourned to **22.06.2018** for settlement.

SD/-  
**M.K. SHRAWAT.**  
**Member (Judicial)**

**19.06.2018.**  
Aah/Suresh